

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2217 of 2019 & IA No. 1378 OF 2019

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson

**Hon'ble Mr. Ravindra Kumar Verma,Technical
Member(electricity)**

In the matter of:

Madhya Pradesh Power Transmission Company Limited Appellant(s)

Versus

Powergrid Corporation of India ltd. Respondent(s)

Counsel for the Appellant(s) : Ranjitha Ramachandran
Poorva Saigal
Anushree Bardhan
Shubham Arya

Counsel for the Respondent(s) : Nirnay Gupta for R-4

ORDER

Appearance/objections on delay application shall be filed by next of hearing.

List the matter on **28.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

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